

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 3287**  
**TO BE ANSWERED ON MARCH 24, 2021**  
**WELFARE FOR STREET VENDORS**

**NO. 3287: SHRI K.P. MUNUSAMY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- a) the status of implementation of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 during the last five years;
- b) the measures taken to protect the rights of urban street vendors in the country;
- c) the number of beneficiaries benefited under the DeendayalAntyodayaYojana- National Urban Livelihood Mission (DAY-NULM), in respect of providing finance, training and skill development for street vendors, during the last three years, State-wise, particularly Tamil Nadu; and
- d) whether advisories are issued to the States/UTs for the implementation of the scheme for the urban street vendors, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

(a)&(b): In order to protect rights of urban street vendors, regulate street vending activities and to ensure uniformity in legal framework for street vending, the Government has enacted the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014. It is implemented by respective States/UTs by framing their respective Rules, Scheme, Bye-laws and Plan for Street Vending. So far, Rules under the Act have been notified by all States/UTs except Ladakh. Scheme has been notified by all States/UTs except Ladakh and Sikkim. Meghalaya has its own Street Vendors Act, 2014. Under the Act, Certificates of Vending (CoVs) have been issued to over 22.50 lakh street vendors and ID Cards have issued to over 24.76 lakh street vendors. In Tamil Nadu, CoVs has been issued to 0.65 lakh street vendors and ID cards have been issued to 1.04 lakh street vendors.

(c): Ministry of Housing and Urban Affairs is implementing a Centrally Sponsored Scheme, namely, 'DeendayalAntyodayaYojana- National Urban Livelihood Mission' (DAY-NULM) to remove poverty and vulnerability of urban poor households. The Support to Urban Street Vendors (SUSV) component of the Mission aims, *inter-alia*, at addressing livelihood concerns of the urban street vendors by facilitating access to suitable spaces, institutional credit and social security.

Urban poor, including the street vendors, are provided financial assistance in form of interest subsidy on bank loans for setting up individual & group enterprises and skill training in market oriented courses respectively under the Self-Employment Programme (SEP) and Employment through Skill Training & Placement (EST&P) components of DAY-NULM. States/ Union Territories-wise beneficiaries under these two components during last three years is at Annexure-I.

Further, to support the street vendors whose business has been affected during the Covid lockdowns, Ministry of Housing and Urban Affairs has launched on June 1, 2020 the Prime Minister Street Vendor's AtmaNirbharNidhi (PM SVANidhi) Scheme. The Scheme aims at facilitating working capital loan upto Rs. 10,000 to street vendors, incentivizing regular repayment by providing interest subsidy of 7% per annum and also rewarding digital transactions by way of cash back upto Rs. 100 per month. As on 22.03.2021, loans have been disbursed to over 19.2 lakh street vendors across the country. In Tamil Nadu, loans have been disbursed to more than 77,214 street vendors.

(d): Ministry of Housing and Urban Affairs issues advisories to the States/UTs, from time to time, to follow the provisions laid down in the Act including on the issues relating to eviction and relocation of street vendors and putting in place a 'Dispute Redressal Mechanism' in accordance with the provisions of the Act for addressing grievances of Street Vendors. This Ministry continuously monitors the progress of DAY-NULM through an IT enabled MIS portal and various meetings/webinars etc.

ANNEXURE-I REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED  
QUESTION NO. 3287 TO BE ANSWERED ON 24 MARCH, 2021.

STATE / UT-WISE DETAILS OF BENEFICIARIES UNDER SEP AND EST&P  
COMPONENTS OF DAY-NULM DURING LAST THREE YEARS

S. No	Name of the States/UTs	No. of beneficiaries assisted for setting up Individual/ Group micro enterprises under SEP	No. of candidates trained & certified under ESTP
1	Andhra Pradesh	54,503	60,353
2	Arunachal Pradesh	69	2,895
3	Assam	1,717	7,032
4	Bihar	5,337	13,184
5	Chhattisgarh	18,751	25,217
6	Goa	81	3,800
7	Gujarat	9,544	32,059
8	Haryana	2,257	19,159
9	Himachal Pradesh	1,643	1,586
10	Jammu & Kashmir	3,906	2,785
11	Jharkhand	3,957	65,200
12	Karnataka	3,661	1,571
13	Kerala	4,453	13,959
14	Madhya Pradesh	39,292	61,305
15	Maharashtra	23,745	1,63,129
16	Manipur	6	436
17	Meghalaya	52	569
18	Mizoram	953	5,731
19	Nagaland	177	0
20	Odisha	14,505	627
21	Punjab	4,085	12,174
22	Rajasthan	16,267	10,059
23	Sikkim	31	732
24	Tamil Nadu	1,24,057	10,489
25	Telangana	5,780	18,526
26	Tripura	191	1,933
27	Uttar Pradesh	32,275	19,112
28	Uttarakhand	2,591	11,874
29	West Bengal	3,218	45,444
30	A & N Islands	0	0
31	Chandigarh	6	2,339
32	D & N Haveli and Daman &	0	0
33	Delhi	0	93
34	Puducherry	152	0
	<b>Total</b>	<b>3,77,262</b>	<b>6,13,372</b>